

Central Administrative Tribunal
Principal Bench, New Delhi.

OA-1308/96
MA-813/97

New Delhi this the 10th day of April, 1997.

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Hon'ble Dr. Jose P. Verghese, Vice-chairman(J)
Hon'ble Sh. S.P. Biswas, Member(A)

Km. Janki Hinduja,
D/o Sh. P.M. Hinduja,
R/o LIG Flat Nos. 103 & 104.,
Pocket -E-1, Group-7,
Sector-11, Rohini,
Delhi-85. Applicant

(through Sh. P.M. Hinduja, advocate)

versus

1. Union of India
through the Secretary to the
Government of India,
Ministry of Human Resource
Development, Shastri Bhawan,
New Delhi-1.
2. The Director General,
Archaeological Survey of India,
11, Janpath, New Delhi-1.
3. The Chief Executive Officer,
and Addl. Director
General (Administration),
Archaeological Survey of India,
Janpath, New Delhi-1.
4. Sh. R.K. Pandey,
Asstt. Library & Information Officer,
Central Archaeological Library,
Archaeological Survey of India,
2nd Floor, Annexe Building,
National Archives of India,
New Delhi-1. Respondents

(through Sh. Madhav Panikar, advocate)

ORDER(ORAL)

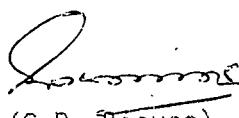
delivered by Dr. Jose P. Verghese, Vice-Chairman(J)

The learned counsel for the applicant
seeks permission to withdraw this application in view
of the action already taken by respondents No.1 & 2
against respondents No.3 & 4. He states that he will
abide by whatever the decision, the respondents will
take in the matter of the alleged manipulation of his
A.C.R. and the declaration that he is library
incharge and is crossing efficiency bar and the

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seniority. The respondents shall consider his representation which he has already made within one month after a decision is taken with respect to respondents No.3 & 4 and communicate the same to the applicant.

With the aforesaid observations, this O.A. alongwith an M.A. are dismissed as withdrawn.



(S.P. Biswas)
Member(A)



(Dr. Jose P. Verghese)
Vice-Chairman(J)

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